

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH, (COURT-II)**

**Item No. 223**  
**113(ND)2017**

**IN THE MATTER OF:**

**Naveen Kapoor** ... **Applicant/Petitioner**

**Versus**

**M/s. Prima Technologies Pvt. Ltd. & Ors.** ... **Respondent**

**Under Section: 241-242**

**Order delivered on 13.01.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA,**  
**HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENTS:**

**For Applicant** :

**For Respondent** :

**ORDER**

Renotify this case on 03.02.2021.

  
**(T.S SINGH)**  
**COURT OFFICER**